

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4500
TO BE ANSWERED ON 12.08.2016

STRUCTURAL CHANGES IN CHILD DEVELOPMENT SCHEMES

4500. SHRI RAJKUMAR SAINI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make any structural changes in the child development schemes meant for protection and development of children in the country so as to make them more effective;
- (b) if so, the details thereof;
- (c) the percentage expenditure on the said schemes in the total planned expenditure of the Government; and
- (d) the total number of children benefitted under the said schemes, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) : No, Madam.
- (b): Does not arise
- (c): The Ministry of Women and Child Development is implementing two major Schemes for Child Development and Child Protection viz. Integrated Child Development Services Scheme (ICDS) and Integrated Child Protection Scheme (ICPS). The expenditure incurred on implementation on ICDS and ICPS during the last three years, 2013-14, 2014-15, 2015-16 and current year 2016-17 (up to 30.06.2016) is as under:

Under ICDS					(Rupees in crore)
S. No.	Financial Years	Budget Estimates	Revised Estimates	Expenditure	Percentage
1	2013-14	17,700.00	16,312.00	16,267.49	99.73%
2	2014-15	18,195.00	16,561.60	16,581.82*	100.12%
3	2015-16	8,335.77	15,483.77	15,438.93	99.7%
4	2016-17	14,000.00	-	4,198.68	29.99%

*This includes the savings from other Schemes also.

Under ICPS					(Rupees in crore)
S. No.	Financial Years	Budget Estimates	Revised Estimates	Expenditure	Percentage
1	2013-14	300.00	270.00	265.78	98.43%
2	2014-15	400.00	450.00	448.43	99.65%
3	2015-16	402.23	498.57	497.30	99.74%
4	2016-17	397.00	-	167.42	42.17%

- (d): The total number of children benefitted under ICPS, State/UT-wise is at **Annexure-I** and Under ICDS is at **Annexure-II**.

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No 4500 raised by Sh. Rajkumar Saini to be answered on 12.08.2016 regarding 'Structural Changes in Child Development Schemes'.

The total number of children benefitted under ICPS, State/UT-wise

		Institutional Care [Homes]	Open Shelters	Specialized Adoption Agencies
S.No.	State/UT	Beneficiaries	Beneficiaries	Beneficiaries
1	Andhra Pradesh	4307	350	170
2	Arunachal Pradesh	24	0	9
3	Assam	746	75	39
4	Bihar	1200	183	119
5	Chhattisgarh	1347	96	42
6	Goa	201	200	46
7	Gujarat	2082	150	67
8	Haryana	1314	872	61
9	Himachal Pradesh	956	50	10
10	Jammu and Kashmir	247	0	20
11	Jharkhand	530	0	55
12	Karnataka	2743	1128	243
13	Kerala	861	219	253
14	Madhya Pradesh	1703	100	160
15	Maharashtra	3836	131	145
16	Manipur	840	228	37
17	Meghalaya	707	30	8
18	Mizoram	1586	0	29
19	Nagaland	823	66	24
20	Odisha	7027	339	212
21	Punjab	445	0	146
22	Rajasthan	2700	1022	216
23	Sikkim	513	46	13
24	Tamil Nadu	16696	432	233
25	Tripura	447	70	43
26	Uttar Pradesh	2379	850	90
27	Uttarakhand	266	0	25
28	West Bengal	2702	675	283
29	Telangana	2822	300	312
30	Andaman & Nicobar	342	0	0
31	Chandigarh	417	45	0
32	Dadra and Nagar Haveli	0	0	0
33	Daman and Diu	0	0	0
34	Lakshadweep	0	0	0
35	National Capital Territory of Delhi	1373	417	77
36	Puducherry	1122	45	24
	Total	65304	8119	3211

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No 4500 raised by Shri Rajkumar Saini to be answered on 12.08.2016 regarding 'Structural Changes in Child Development Schemes'.

The total number of children (6 months to 6 years) benefitted under ICDS, State/UT-wise as on 31.03.2016

Sl. No.	State/UT	Beneficiaries of Supplementary Nutrition			Beneficiaries of Pre-school Education		
		Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	Andhra Pradesh	1678310	953349	2631659	471387	481570	952957
2	Telangana	988733	585722	1574455	290949	29486	320435
3	Arunachal Pradesh	112390	113933	226323	57586	56347	113933
4	Assam	1612832	1698053	3310885	909118	892323	1801441
5	Bihar	5033777	4858841	9892618	1135040	1196083	2331123
6	Chhattisgarh	1183978	871329	2055307	435857	444376	880233
7	Goa	37493	21226	58719	10579	10647	21226
8	Gujarat	1814517	1454953	3269470	761286	744061	1505347
9	Haryana	643240	353511	996751	178509	175002	353511
10	Himachal Pradesh	266081	183430	449511	69835	69440	139275
11	Jammu & Kashmir	176645	118394	295039	153918	146208	300126
12	Jharkhand	1690100	1271385	2961485	579557	654976	1234533
13	Karnataka	2284379	1712907	3997286	879832	880421	1760253
14	Kerala	431993	442838	874831	222369	220469	442838
15	Madhya Pradesh	2426076	3100252	5526328	1556374	1547826	3104200
16	Maharashtra	3016784	2924098	5940882	1471735	1351328	2823063
17	Manipur	175636	179540	355176	90343	89179	179522
18	Meghalaya	223702	244877	468579	103328	102148	205476
19	Mizoram	56319	52860	109179	438775	433813	872588
20	Nagaland	145419	146640	292059	74649	71747	146396
21	Odisha	1926105	1897280	3823385	774710	774764	1549474
22	Punjab	569046	376458	945504	191547	184911	376458
23	Rajasthan	1824077	957385	2781462	487717	480527	968244
24	Sikkim	13829	11487	25316	5588	5899	11487
25	Tamil Nadu	1762804	689702	2452506	562375	456910	1019285
26	Tripura	146912	152204	299116	80172	72032	152204
27	Uttar Pradesh	11474167	7652612	19126779	3991633	3690008	7681641
28	Uttarakhand	467231	217490	684721	107323	110648	217971
29	West Bengal	3327241	3304097	6631338	1637865	1618697	3256562
30	A & N Islands	8808	3973	012781	2027	1946	3973
31	Chandigarh	24136	29052	53188	14891	14161	29052
32	Delhi	434426	262732	697158	133974	128758	262732
33	D & N Haveli	9272	10107	19379	5061	5046	10107
34	Daman & Diu	3665	2643	6308	1241	1402	2643
35	Lakshadweep	2361	2291	4652	1140	1152	2292
36	Puducherry	26496	2285	28781	1170	1115	2285
	All India	46018980	36859936	82878916	17889460	17145426	35034886